

HIGH COURT OF TRIPURA
AGARTALA

Dated, Agartala, the 12th September, 2019

CORRIGENDUM

In Notification No.F.13(1)(a)-HC/2019/15601 dated 11.09.2019 issued by the High Court of Tripura, Agartala please read “**Shri D.P.Mishra, Civil Judge(Jr.Div.)-cum-JM First Class, Kamalpur, Dhalai Judicial District is transferred and posted as Civil Judge(Jr.Div.) -cum-Judicial Magistrate First Class, Sonamura in Sepahijala Judicial District vice Smt. Jumili Debbarma transferred**” in place of “**Shri D.P.Mishra, Civil Judge(Jr.Div.)-cum-JM First Class, Kamalpur, Dhalai Judicial District is transferred and posted as Judicial Magistrate First Class-cum- Civil Judge(Jr.Div.), Sonamura in Sepahijala Judicial District vice Smt. Yashvi Taneja transferred.**”

Further, in the said Notification in respect of the Officers namely **Smt. Surabhi Shekhar, Shri Abhijit Adhikari, Shri Gaurav Kumar Shahi, Smt. Archana Reang, Smt. Papri Debbarma, Smt. Madhumita Biswas, Smt. Swastika Das** please read “**the Hon’ble High Court is pleased to confer the powers of the Judicial Magistrate, Second Class**” in place of “the Hon’ble High Court is pleased to confer the powers of the Judicial Magistrate, First Class”

Sd/-

(S. G. Chattopadhyay)
Registrar General

No.F.13(1)(a)-HC/19/15687-727

Dated, Agartala, the 12th September, 2019

Copy to:

1. The Principal Secretary to Hon’ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretaries to Hon’ble Judges, High Court of Tripura, Agartala.
3. The Accountant General, Tripura, Agartala.
4. **The LR & Secretary**, Law Department, Government of Tripura, Agartala for information.
5. The Director, Tripura Judicial Academy, High Court of Tripura, Agartala.
6. **The District & Sessions Judge**, South Tripura Judicial District, Belonia/ Gomati Judicial District, Udaipur/ West Tripura Judicial District, Agartala/ Unakoti judicial District, Kailashahar/ North Tripura Judicial District, Dharmanagar/ Khowai Judicial District, Khowai/ Dhalai Judicial District, Ambassa/ Sepahijala Judicial District, Sonamura for information.
7. The Registrar (Vigilance), High Court of Tripura, Agartala.
8. The Registrar (Judicial), High Court of Tripura, Agartala.
9. The Member-Secretary, Tripura State Legal Services Authority, Agartala.
10. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala.
11. The Judge, Family Court, Kailashahar, Unakoti Judicial District/Agartala, West Tripura Judicial District/Udaipur, Gomati Judicial District.
12. The Registrar (Admn. P & M), High Court of Tripura, Agartala.
13. The Joint Registrar, High Court of Tripura, Agartala.
14. **The Chief Judicial Magistrate-cum-Civil Judge (Sr. Division)**, North Tripura Judicial District, Dharmanagar/ South Tripura Judicial District, Belonia/ Dhalai Judicial District, Ambassa/ West Tripura Judicial District, Agartala/ Khowai Judicial District, Khowai/ Sepahijala Judicial District, Sonamura/ Gomati Judicial District, Udaipur/ Unakoti Judicial District, Kailashahar.
15. All Deputy Registrars, High Court of Tripura, Agartala.

For Information and immediate compliance to:

16. **Smt. Jumili Debbarma**, Civil Judge(Jr.Div.)-cum-JM First Class, Sonamura in Sepahijala Judicial District
17. **Shri D.P.Mishra**, Civil Judge (Jr.Div.)-cum-JM First Class, Kamalpur, Dhalai Judicial District.
18. **Smt.Yashvi Taneja**, JM First Class-cum-Civil Judge(Jr.Div.), Sonamura in Sepahijala Judicial District now on deputation in the High Court of Tripura.
19. **Smt.Surabhi Shekhar**, a trainee Judicial Officer in Grade-III of Tripura Judicial Service
20. **Shri Abhijit Adhikari**, a trainee Judicial Officer in Grade-III of Tripura Judicial Service
21. **Shri Gaurav Kumar Shahi**, a trainee Judicial Officer in Grade-III of Tripura Judicial Service.
22. **Smt. Archana Reang**, a trainee Judicial Officer in Grade-III of Tripura Judicial Service.
23. **Smt. Papri Debbarma**, a trainee Judicial Officer in Grade-III of Tripura Judicial Service.
24. **Smt. Madhumita Biswas**, a trainee Judicial Officer in Grade-III of Tripura Judicial Service.
25. **Smt. Swastika Das**, a trainee Judicial Officer in Grade-III of Tripura Judicial Service.
26. **The Treasury Officer**, Belonia, South Tripura Revenue District/ Kailashahar, Unakoti Revenue District/ Dhalai Revenue District, Ambassa/ Khowai, Khowai Revenue District/ Dharmanagar, North Tripura Revenue District /Udaipur, Gomati Revenue District/ Sonamura, Sepahijala Revenue District.
27. **Sub Treasury Officer**, Bishlargarh, Kamalpur, Sabroom.
28. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette.
29. The System Analyst, High Court of Tripura, Agartala for uploading the said Notification in official Website of the High Court.
30. The Superintendent, Establishment/Accounts Section, High Court of Tripura, Agartala.
31. Personal file of the Officers concerned.
32. ORDER FILE.


12.9.19
Registrar General